

RAIL LINKS BETWEEN INDIA AND PAKIS-
TAN

*1101. { Shri Randaman Singh:
Shri Krishnacharya Joshi:

Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to open some more rail links between India and Pakistan; and

(b) if so, the names of the routes on which the traffic is proposed to be resumed?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). There is already a link between Amritsar and Lahore, and the question of opening further links will be considered at the appropriate time

गोड्डा में टेलीफोन एक्सचेंज

*११०५. श्री भागवत झा आजाद: क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार गोड्डा सबडिवीजन (जिला संथाल परगना, बिहार) के सदर मुकाम में एक टेलीफोन एक्सचेंज खोलने का विचार करती हैं; और

(ख) यदि हां, तो वह वहां पर कब तक खोल दिया जायेगा ?

संचार उपमंत्री (श्री राज बहादुर): (क) गोड्डा में पी० सी० आ० खोलने की स्वीकृति हाल ही में दी गई है।

(ख) लगभग आठ महीने में।

TRAINING CENTRES FOR AGRICULTURAL
STATISTICS

*1106. Shri Ibrahim: Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 473 on the 3rd March, 1955 and state the number of trainees to be trained at the Training Centre in Agricultural Statistics?

The Minister of Food and Agriculture (Shri A. P. Jain): Twenty-one (21).

STRIKE BY DOCK WORKERS

*1107. Shri Tushar Chatterjea: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that there is a dispute between the employees and the authorities of the Calcutta Port Commissioner and that the Calcutta Port Commissioner Workers' Union has submitted to the Calcutta Port Authority notice for starting mass-hunger strike for redress of their grievances; and

(b) if so, the points of their grievances and the steps taken by Government in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The Calcutta Port Commissioners Workers' Union put forward certain demands relating to recognition, pay scales and allowances, promotions, classification, gratuity, leave and holidays, working hours, housing, etc. The Union threatened to resort to a mass hunger strike if these demands were not settled within 14 days from the 24th January, 1955. The Commissioners had already taken action on matters such as pay scales and classification. The question of recognition of the Union will be decided by the Commissioners after the results of the enquiries in progress regarding the membership strength of the Union are available.

COOPERATIVE MOVEMENT

*1108. Thakur Jugal Kishore Sinha: Will the Minister of Food and Agriculture be pleased to state the steps that have been taken or are being taken for the expansion of Co-operative Movement in India?

The Minister of Food and Agriculture (Shri A. P. Jain): The expansion of Cooperative Movement in the country is primarily the concern of State Governments, although the Central Government also helps in the direction. Such help from the Central Government includes provision of finance for special purposes connected